

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 85 of 2015

Dated :09<sup>th</sup> October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

NTPC Ltd. ...Appellant(s)  
Versus  
West Bengal State Electricity Distribution Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramchandran  
Ms. Poorva Saigal  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
Mr. R.B. Sharma for R.4

ORDER

List the matter on 30.11.2015. In the meantime, pleadings be completed.

(T. Munikrishnaiah)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*